GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 874

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

MEASURES TO STRENGTHEN CRPF

874. DR. DNV SENTHILKUMAR S.:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has observed the 84th CRPF Raising Day of the Central Reserve Police Force in the country and if so, the details of the programmes organized by the Government on this occasion;
- (b) the contribution and achievements made by CRPF in respect of internal security since its inception;
- (c) whether the Government proposes to enhance the strength of CRPF in view of huge workload and if so, the details thereof;
- (d) whether the Government has taken steps to overhaul and strengthen CRPF and turn it into a world class counter-insurgency force in order to keep pace with the dynamic nature of insurgency and terror situations, if so, the details thereof and the success achieved in this regard; and
- (e) the other steps taken/being taken by the Government for the welfare of CRPF personnel as well as their families?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): 84th Raising Day of CRPF was observed on 25th March, 2023 at 201

CoBRA Battalion, Chhattisgarh. Hon'ble Union Home Minister and Co-

operation Minister was the Chief Guest of the Parade.

The following Programmes were organized on this occasion.

- (i) Marching contingent of 8 Sectors participated in the subject parade followed by cultural programme viz. Chhattisgarh folk cultural dance, k9 and Fusion of Martial Art.
- (ii) CRPF Raising Day was also observed at Force level in all CRPF Campuses.
- (iii) Wreath laying at Martyr's Memorial and Barakhana was also organized.
- (b): CRPF, the largest Central Armed Police Force, has immensely contributed to internal security and is deployed in various major theatres of internal security challenges viz. LWE Areas, J&K and North East. CRPF is also deployed for maintenance of law and order in various parts of the country on the request of State Governments. In addition, CRPF has also been guarding some important installations/institutions and providing security to VIPs.
- (c): Augmentation of the strength of CRPF is undertaken by the Ministry from time to time as per administrative and operational requirements.
- (d): Strengthening of Central Armed Police Forces including CRPF, is an ongoing continuous process. To modernize and improve efficiency of

CAPFs, the Government has approved modernization plan for equipping them with latest technology, modern weaponry and vehicles. Qualitative Requirements and Trial Directives (QRs/TDs) of various Armored/Specialized vehicles have been formulated keeping in view the importance of armored/specialized vehicles for a leading counter insurgency force like CRPF. The vision of the Government is to equip the force with cutting edge technology to meet threats emanating from the internal security front of the country.

(e): Some of the steps taken by the Government for welfare of CAPFs personnel and their families, including CRPF, are given at Annexure.

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Steps taken by the Government for welfare of CAPF personnel as well as

their families including CRPF

- Enhancement of existing Risk and Hardship Allowances of CAPF personnel including CRPF deployed in the State of Jammu & Kashmir and LWE affected Districts for Anti Naxal Operations.
- Sanction of additional HRA at the rate of 'Y' Class city (16% of basic pay) to the CAPF personnel posted in Kashmir Valley for keeping their families at last place of posting, if retention of Government accommodation has not been availed.
- Developed a common website viz "CRPF eAwas' web-portal for online registration and allotment of Departmental Pool Residential Accommodation/SFA to CAPF personnel. It also provides facility for inter-Force allotment.
- Creation of 42 posts of Medical Officer and paramedical staff in CRPF for six Field Hospitals in Bastar Region, Chhattisgarh.
- Continuation of the existing school bus facility to the wards of CAPF personnel deployed in J&K, LWE and NE States.
- A "CRPF Punarvaas" scheme was launched by linking Private
 Security Agencies (Regulation) Act (PSARA) website with WARB
 website where the data of retired and willing Ex-CAPF/AR personnel

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is made available to Private Security Agencies on PSARA website for re-employment in Private Security Agencies.

- In view of the disputes while sanctioning Central ex-gratia lump sum compensation to NoK of the deceased CAPF personnel, a provision has been introduced for sharing the compensation amount among the eligible dependent family members along with NoK where nominee is not stated.
- Issuance of guidelines for Contributory Fund to bring uniformity in payout of CAPFs.
- The amount under the Prime Minister Scholarship Scheme (PMSS)
 has been enhanced to Rs.3000/- per month for girls and Rs.2500/- per
 month for boys.
- Extension of period of Air travel facility in respect of Non-entitled personnel of CAPFs, AR & NSG deployed in the Kashmir Vally for further period of one year ie. upto 04.02.2024.
- Following benefits admissible to Next of Kin (NoK) of CAPFs & Assam
 Rifles personnel who sacrifice their lives in the line of duty, inter alia
 include :-
 - (i) The Central Ex-Gratia lump-sum compensation ranging from Rs.25 to 45 Lakhs.

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- (ii) Liberalized Family Pension under Central Civil Services (Extra Ordinary Pension) Rules, 1939.
- (iii) All other normal service benefits viz, Death-cum-Retirement

 Gratuity (DCRG), Leave Encashment, Central Government Group

 Insurance Scheme (CGEGIS), General Provident Fund (GPF) etc.
- (iv) Ex-Gratia and other type of financial assistance from Risk/Welfare/ benevolent Fund of the Force concerned in accordance with the norms of the Fund.
- (v) Public contribution upto Rs.15 lakhs by uploading names of such personnel on 'Bharat ke Veer' online portal. Additional financial assistance of Rs.10 Lakhs to parents of married deceased personnel from 'Bharat ke Veer' corpus.
- (vi) Insurance coverage under CAPF Salary Package Scheme.
- (vii) Issuance of 'Operational Causality Certificate' entitling NoKs to certain benefits viz. Air and Rail travel fare concession and allotment of retail petroleum outlet.
- (viii) Compassionate Appointment to the eligible dependents in accordance with the Government's instructions.
- (ix) Quota for wards for admission to MBBS and BDS Courses.
- (x) Payment of compensation/assistance by some States/Union

 Territories as per their rules.